GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2972 TO BE ANSWERED ON 3rd AUGUST, 2018

HOMOEOPATHIC DOCTORS IN CGHS WELLNESS CENTRES

2972. SHRI SATAV RAJEEV: SHRI DHANANJAY MAHADIK: SHRIMATI SUPRIYA SULE: DR. HEENA VIJAYKUMAR GAVIT: SHRI P.R. SUNDARAM: DR. J. JAYAVARDHAN: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of homoeopathic doctors working in the CGHS Homoeopathy Dispensaries in the country, State/UT-wise;

(b) whether the Government has any proposal to deploy specialist homoeopathic doctors in CGHS Wellness Centres to treat non-communicable diseases and if so, the details thereof;

(c) whether only generic homoeopathic drugs are made available to CGHS beneficiary and if so, the details thereof;

(d) whether the Government has any proposal to include German made homoeopathic medicine in CGHS dispensaries and if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the corrective steps taken by the Government to make available quality homoeopathic medicines?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): The number of homoeopathic doctors working in the CGHS Homoeopathy Dispensaries in the country is shown at Annexure.

(b): No; There are no specialists in homeopathy under CGHS.

(c): No; CGHS homoeopathic formulary includes 1008 generic and 9 special preparations. Essential non-formulary medicines are indented against individual prescriptions.

(d) & (e): No; there is no proposal to include German made homoeopathic medicine in CGHS dispensaries as they are not part of formulary. However, essential German made homoeopathic medicines are made available through local purchase to the beneficiaries, when Indian made medicines of same therapeutic indication/ingredients are not available with CGHS.

(f): Following steps have been taken by the Government to make available quality homoeopathic medicines:-

- Ò There is a clause in the e-tender document for procurement of medicines regarding quality assurance.
- Ò The medicines are accepted in the CGHS Homoeopathic dispensaries only if:-
- (i) The lab analytical report of each batch of medicines from the NABL accredited laboratory is enclosed.
- (ii) The medicines conform to the Homoeopathic Pharmacopeia of India (HPI) quality standard.
- Ò If any parameter of the batch supplied is found not matching with the HPI quality standard, the sample of the same is further tested from the Govt. Homoeopathic Pharmacopeia Laboratory (HPL) and accepted only if passed in the drug test. No substandard medicine is accepted by the CGHS Homoeopathic Medical Store Depot (HMSD).

ANNEXURE

STATEMENT SHOWING NUMBER OF HOMOEOPATHIC DOCTORS WORKING IN CGHS HOMOEOPATHIC DISPENSARIES

SI. No.	CGHS City	Homoeopathic Doctors	
		Sanctioned Posts	In position
1	Ahmedabad	1	1
2	Allahabad	2	1
3	Bangalore	2	2
4	Chennai	2	2
5	Delhi	29	28
6	Hyderabad	4	4
7	Jaipur	2	1
8	Kanpur	4	2
9	Kolkata	4	4
10	Lucknow	2	2
11	Meerut	2	2
12	Mumbai	6	4
13	Nagpur	2	2
14	Patna	2	2
15	Pune	4	4
16	Guwahati	1	1
17	Trivandrum	1	1
	Total	70	63